

NATIONAL COMPANY LAW TRIBUNAL
CUTTACK BENCH
COURT No. 1

ITEM No. 105
CP (IB) No. 42/CB/2023

Proceedings under Section 9 IBC

IN THE MATTER OF:

Starlight Ispat Pvt. Ltd.

.....Applicant

V/S

Balasore Alloys Ltd.

....Respondent

Order delivered on 25/06/2024

Coram:

Dr. N.V. Ramakrishna Badarinath, Hon'ble Member(J)

Shri Charan Singh, Hon'ble Member(T)

PRESENT:

For the Applicants

Mr. Shailendra Jain, Adv.

Mr. Shaswat Rout, Adv.

For the Respondent

Mr. Sandeep S. Ladda, Adv.

Mr. Adnan Ansari, Adv.

Ms. Pragya Nawandar, Adv.

ORDER

Ld. Representing Counsel Mr. Shaswat Kumar Rout appeared for the Operational Creditor. Ld. Counsel Mr. S.S. Ladda appeared for the Corporate Debtor. Both the counsel represented that the matter has been settled out of Tribunal. The representing counsel for the company petitioner prayed that the CP be dismissed as settled out of the Tribunal. Hence, company petition is dismissed as settled out of the Tribunal. No Costs.

SD/-

Charan Singh
Member (Technical)

SD/-

Dr. N.V. Ramakrishna Badarinath
Member (Judicial)